

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 18<sup>th</sup> September, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 663/2018	RWA, Sector-30, Noida Vs. State of Uttar Pradesh	
2.	<b>M.A. No. 1344/2018 IN</b> Original Application No. 145/2015	Uma Shankar Patwa Vs. Union of India & Ors.	Mr. Eeshan Chaturvedi, Adv. for Applicant in M.A.
<b>AFTER NOTICE</b>			
3.	<b>M.A. No. 1245/2018 IN</b> Original Application No. 283/2016	Varun Sheokand Vs. State of Haryana & Ors.	Mr. M. R. Shamsad, Adv. for R-8 & 17  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra, Adv. for R-4 Ms. Priyanka Swami, Adv. for GNN Ms. Garima Prashad, Adv. Mr. I. K. Kapila, Adv.
5.	Original Application No. 392/2017 <b>(M.A. No. 1346/2018)</b>	Sangeeta Kumar Vs. Union of India & Ors.	Mr. Sameer Rohatgi, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Lt. Col. Sarvadaman Singh Oberoi
6.	<b>Execution Application No. 06/2018 IN</b> O.A. No. 318/2016	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Dr. Sandeep Singh, Adv. for State of UP Mr. M. Z. Choudhary, Adv. for R-2 to 4 Mr. Anil Kumar Sangal, Adv. for R-3 Mr. I. K. Kapila, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-6 Mr. B. V. Niren, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB
7.	<b>Execution Application No. 09/2018 IN</b> O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Vikas Mahajan, AAG for R-1 Mr. D. K. Thakur, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB

8.	Appeal No. 68/2018 (M.A. No.702/2018 & M.A. No.703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Adv. for Applicant  Ms. Vanita Bhargava, Adv. for R-1 Mr. B. V. Niren, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGSC
9.	Original Application No. 212/2018 (M.A. No. 617/2018 M.A. No. 618/2018 & <b>M.A. No. 1336/2018</b> )	Ajay Dubey Vs. State of Jharkhand & Ors.	Mr. R. R. Dubey, Adv. for Applicant  Ms. Priyanka Sinha, Adv. for R-1, 3 & 5 Mr. Thakur Sumit, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Kumar Anurag Singh, Adv. for Jharkhand State PCB Mr. Dhruv Mehta, Sr. Adv. with Mr. Ninad Laud, Adv. for R-6 Mr. Anjuman Tripathy, Adv.
10.	Original Application No. 313/2018 (M.A. No. 851/2018)	Vipin Singh Vs. Union of India & Ors.	Ms. Isha Arora & Mr. Sandeep Mishra, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Ankit Verma, Adv. for State of Uttar Pradesh Mr. Pradeep Misra, Adv. for UPPCB
11.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Ravinder K. Gupta, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for NBA Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for NBCC Mr. Ankit Verma, Adv. for State of UP
12.	Original Application No. 371/2018	Goa Paryavaran Savrakshan Sangharsh Samittee Vs. The Goa Coastal Zone Management Authority & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant  Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for State of Goa
13.	Original Application No. 372/2018	Goa Paryavaran Savrakshan Sangharsh Samittee Vs. The Goa Coastal Zone Management Authority & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant  Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for State of Goa Mr. M. S. Kalra, Adv. for R-3 Mr. Nitesh Shrivastava, Adv.
14.	Original Application No. 373/2018	Goa Paryavaran Savrakshan Sangharsh Samittee Vs. The Goa Coastal Zone Management Authority & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant  Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for State of Goa
15.	Original Application No. 394/2018 (M.A. No. 915/2018)	Shalini Tyagi Vs. The Govt. of NCT Delhi & Ors.	Mr. Rahul Mohod, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh Khehar, Adv. for Govt. of NCT of Delhi
16.	Original Application No. 434/2018	Vinod Patel & Ors. Vs. Chhattisgarh Environment Conservation Board & Ors.	Ms. Shibani Ghosh, Adv. for Applicant

<b>FOR HEARING</b>			
17.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant  Mr. Rahul Verma, AAG with Mrs. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
18.	Original Application No. 383/2016	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicants  Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Adv. for Odisha SPCB Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway
19.	Original Application No. 325/2017 (M.A. No. 583/2017)	Shyam Singh Vs. State of Haryana & Ors.	Mr. Abhay Gupta, Adv. for Applicant  Mr. Krishana Kumar Singh, Adv. for MoEF Mr. Mahesh Singh, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 to 11 Mr. Nakul Sachdeva, Adv.
20.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Adv. for Applicant  Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA Mr. I. K. Kapila, Adv.
21.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Rajesh K. Singh, Adv. for MoEF & CC Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Atul Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. state of Haryana Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Ravinder Kumar, Adv. for NOIDA Mr. Satish Bhati, Adv. for R-8 & 19
<b>CASES AT SR. NO. 22 TO 26 WILL BE TAKEN-UP ON 12.10.2018 FOR HEARING</b>			
22.	Original Application No. 775/2017	Gaurav Kumar Bansal Vs. State of Uttarakhand & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Rahul Verma, AAG for Uttarakhand Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. for NBA Mr. Attin Shankar Rastogi, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Prateek Yadav, Adv. for WII
23.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP
24.	Appeal No. 20/2018 (M.A. No. 175/2018)	Md. Hayath Udin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. G.G.C. George, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for R-3 & 5 Mr. B. V. Niren, Adv. for R-8

			Mr. Nikhil Nayyar, Adv. for R-10 Mr. Mukesh Verma, Adv. for R-11 Mr. Pinaki Mishra, Sr. Adv. with Mr. P. Ventat Reddy, Adv. for State of Telangana Mr. Pinaki Mishra, Sr. Adv. with Mr. Ishaan Chaya, Adv.
25.	Original Application No. 33/2018	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. Ajay Kumar Jadon, Adv. for Applicant  Mr. Mukesh Verma, Adv. for R-6 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Sunil Kumar Jain, Adv. for R-3, 5, 6&9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 17 Mr. S. S. Kulshrestha, Sr. Adv. with Mr. Ajeet Pandey, Adv. for R-7, 16 & 18 Mr. Arindam Mukherjee, Adv. for R-8 & 14 Mr. Nikhilesh R., Adv. for R-11 Mr. Naresh Kaushik, Adv. for R-15 Mr. Raj singh Niranjana, Adv. for R-12 & 13 Mr. Sumeer Sodhi, Adv. Mr. Ravi Sehgal, Adv. for R-20 Mr. Manish Kapoor, Adv. for R-22 Ms. Monalisa Kasania, Adv. Mr. Prakash Chandra, Adv.
26.	Original Application No. 47/2018	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana&HSPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv.

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